

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2983

ANSWERED ON:14.03.2013

DISABILITY CERTIFICATE

Hazari Shri Maheshwar ;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the provisions in the Railways for giving concession in passenger fare on the ground of producing disability certificate in the country;
- (b) whether any specific age limit has been prescribed to be eligible under this concession;and
- (c) if so, the details thereof and if not, the reasons for this anomaly along with the steps likely to be taken by the Railways to remove it?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) Railways grant concession to four categories of disabled persons in extreme cases i.e (i) Orthopaedically Handicapped/Paraplegic persons who cannot travel without escort (ii) Mentally Retarded persons who cannot travel without escort (iii) Completely Blind persons travelling alone or with escort and (iv) Totally Deaf and Dumb persons (both afflictions together in the same person) travelling alone or with escort. One escort is also granted same concession. Concessions are granted at stations on surrendering the copy of prescribed disability certificate.

(b) & (c) No age limit has been prescribed for eligibility of concession in the case of disabled persons. Indian Railways grant concessions to disabled persons on production of prescribed disability certificate irrespective of age.